

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 575
TO BE ANSWERED ON 23RD JULY, 2026**

WOMEN'S LABOUR FORCE PARTICIPATION

575. SMT. PHULO DEVI NETAM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the current status of women labour force participation rate in the country according to the latest data from the Periodic Labour Force Survey (PLFS), and the specific efforts being made to increase it;**
- (b) the number of children rescued from various industries across the country (especially the firecracker industry, brick kilns, and hotels/ dhabas) and rehabilitated under the National Child Labour Project for the complete eradication of child labour during the last two years; and**
- (c) the State-wise details of legal action taken and imprisonment/fines imposed against employers dragging children for labour?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): The official data on Employment and Unemployment is collected through Periodic Labour Force Survey (PLFS), which is conducted by Ministry of Statistics and Programme Implementation (MoSPI) since 2017-18.

As per the latest Annual PLFS reports, the estimated Labour Force Participation Rate (LFPR) on usual status for women of age 15 years and above has increased from 33.9% in 2022 to 40.0% in 2025.

The Ministry of Labour and Employment has enacted the Child and Adolescent Labour (Prohibition and Regulation) Act, 1986, which, inter alia, provides for the complete prohibition of employment of children below 14 years of age in any occupation or process, and prohibits the engagement of adolescents in the age group of 14 to 18 years in hazardous occupations and processes.

Labour is under the concurrent list and States / Union Territories (UTs) are important stakeholders for implementation of the Child and Adolescent labour (Prohibition and Regulation) Act, 1986. Under the Child and Adolescent (Prohibition & Regulation) Act 1986, the powers and duties to carry out the provisions of the Act have been conferred to District Magistrates. The Ministry of Labour and Employment issues direction/ advisories to States/UTs from time to time for strict enforcement of the Act.

Further, the National Crime Records Bureau (NCRB) is the primary agency responsible for collecting and maintaining crime-related statistics. This Ministry requests National Crime Records Bureau (NCRB) from time to time for number of cases registered under Child and Adolescent Labour (Prohibition and Regulation) Act, 1986. The number of cases registered as furnished by NCRB is at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 575 FOR 23.07.2026

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Child Labour (Prohibition & Regulation) Act during 2019-2023

SL	State/UT	2019						2020						2021						2022						2023					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	2	0	0	5	0	0	37	11	0	22	25	0	12	20	0	13	24	0	15	18	0	14	20	0	25	23	6	4	31	6
2	Arunachal Pradesh	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	3	0	0	2	0	0	0	0	0	0	0	0
3	Assam	68	37	0	54	40	0	40	17	0	32	21	0	78	36	1	76	42	1	86	59	6	79	63	6	132	91	6	120	99	6
4	Bihar	15	13	2	14	14	2	3	1	0	1	1	0	14	9	0	10	11	0	98	67	0	95	95	0	522	387	0	284	487	0
5	Chhattisgarh	2	2	0	3	3	0	0	0	0	0	0	0	0	0	2	0	0	3	0	0	0	0	0	0	1	1	0	6	6	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	64	63	4	72	76	4	39	38	1	52	53	1	40	41	3	44	48	4	42	38	1	43	42	1	85	89	1	90	103	1
8	Haryana	11	5	1	8	8	1	1	0	0	0	0	0	12	5	0	5	5	0	4	8	0	12	12	0	8	4	0	7	5	0
9	Himachal Pradesh	0	0	0	0	0	0	1	1	0	2	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jharkhand	18	8	6	8	8	6	27	17	12	25	20	12	5	2	0	1	2	0	6	5	0	7	7	0	41	32	0	44	44	0
11	Karnataka	83	58	8	75	74	8	54	48	8	50	59	8	58	83	20	95	95	20	62	59	16	59	73	17	128	101	36	50	117	36
12	Kerala	2	3	0	2	3	0	0	0	1	0	0	1	3	3	0	5	5	0	0	0	1	0	0	3	1	1	0	1	1	0
13	Madhya Pradesh	4	4	1	8	8	1	1	1	0	5	5	0	5	3	2	1	3	2	0	0	1	0	0	1	4	4	6	4	8	6
14	Maharashtra	53	65	1	116	83	2	29	41	0	53	53	0	57	71	0	81	85	0	87	71	1	69	104	1	44	44	0	69	49	0
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	1	0	0	1	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	1	1	1	1	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	6	3	0	0	4	0	0	1	0	0	1	0	0	0	0	0	0	0
20	Punjab	8	6	2	7	6	2	11	7	2	9	7	2	8	4	0	7	4	0	13	2	2	18	2	2	12	18	0	32	41	0
21	Rajasthan	48	48	13	52	51	15	30	26	5	23	28	10	19	20	9	23	21	10	28	24	6	26	27	7	38	35	3	38	38	3
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	3	1	1	3	2	2	2	0	0	2	0	0	26	8	0	19	8	0	29	5	0	23	5	0	56	33	9	56	35	9
24	Telangana	314	323	32	49	383	36	147	164	50	71	191	55	224	232	113	58	258	128	175	170	145	19	217	162	168	151	101	15	189	114
25	Tripura	0	0	0	0	0	0	1	1	0	1	1	0	0	0	1	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	9	6	0	9	6	0	1	1	1	0	1	1	1	1	0	2	2	0	10	9	0	13	15	0	5	6	1	8	8	1

27	Uttarakhand	27	18	0	18	26	0	41	29	0	19	45	0	25	19	0	1	36	0	54	51	1	44	51	2	57	31	1	21	40	1
28	West Bengal	7	6	0	7	6	0	3	4	0	2	4	0	2	3	0	4	3	0	0	2	0	0	3	0	2	2	0	2	3	0
	TOTAL STATE(S)	740	666	71	510	797	79	469	407	80	369	516	90	595	563	151	445	656	169	713	590	181	524	738	203	1332	1054	170	851	1305	183
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
30	Chandigarh	0	0	0	0	0	0	1	0	0	0	0	0	7	0	0	1	0	0	2	4	0	18	6	0	3	4	0	2	12	0
31	D&N Haveli and Daman & Diu+	2	0	0	0	0	0	0	1	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	2	2	0	2	2	0
32	Delhi	30	22	17	23	25	18	6	18	0	21	24	0	11	13	0	25	14	0	36	15	0	41	25	0	52	13	4	70	14	4
33	Jammu & Kashmir*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
34	Ladakh							0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
	TOTAL UT(S)	32	22	17	23	25	18	7	19	0	21	26	0	18	13	0	26	14	0	38	19	0	59	31	0	58	19	4	74	28	4
	TOTAL (ALL INDIA)	772	688	88	533	822	97	476	426	80	390	542	90	613	576	151	471	670	169	751	609	181	583	769	203	1390	1073	174	925	1333	187

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2019

*) Data of erstwhile Jammu & Kashmir State including Ladakh for 2019

